

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1149(KB)2020
IA(I.B.C)/641(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	ROSEDALE GARDEN APARTMENT OWNERS ASSOCIATION VS ROSEDALE DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Mr. Shaunak Mitra, Adv.] For CoC
Mr. Patita Paban Bishwal, Adv.

Mr. Rishav Banerjee, Adv.] For RP
Ms. Suranjana Chatterjee, Adv.
Mrs. Madhusmita Senapati, Adv.

Mr. Rohit Das, Adv.] For Respondent No.86, 87 & 88 in IA(IBC)/1674/22
Ms. Kishwar Rahman, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. IA(IBC)/641(KB)2024
 - a. Hard copy of this IA has not been filed. Ld. Counsel for the applicant seeks one week's time to file the hard copy of this IA with the Registry. Time is allowed.
 - b. Post this matter on **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**